

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/102/2012**

**Date : 11.11.2012**

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
<b>ALWAR JUDGESHIP</b>		
1.	AMAR CHAND SINGHAL DJ, ALWAR	SPL.COURT, ACD CASES, ALWAR
2.	MOHD. ANWAR ALI ADJ, BEHROR	ADJ, BANSOOR (ALWAR)
3.	NARENDRA MEENA CJ(JD)-JM, KISHANGARHBAS (ALWAR)	CJ(JD)-JM, BHIWADI (ALWAR)
<b>BALOTRA JUDGESHIP</b>		
4.	PEEYUSH CHOUDHARY CJ(JD)-JM, BARMER	CJ(JD)-JM, CHOUHTAN (BARMER)
<b>BHARATPUR JUDGESHIP</b>		
5.	LAL SINGH RAO DJ, BHARATPUR	SPL.COURT, ACD CASES, BHARATPUR
6.	NARESH CHUGH JUDGE, SPL.COURT FOR DACOITY CASES, BHARATPUR	SPL.JUDGE, SC/ST CASES COURT, BHARATPUR
7.	HARI MOHAN GUPTA ACJM(RAILWAY), KOTA	ACJM (RAILWAY), BHARATPUR
<b>BHILWARA JUDGESHIP</b>		
8.	CHANDRA PRAKASH SINGH ACJ(SD)-ACJM NO.1, BHILWARA	ACJ(SD)-ACJM NO.2, BHILWARA
9.	SUSHIL KUMAR PARASHAR ACJM, SHAHPURA (BHILWARA)	CJ(JD)-JM, SHAHPURA (BHILWARA)
10.	PREETI SHARMA ACJ(JD)-JM NO.1, BHILWARA	SPL.JM (N.I. ACT CASES) COURT NO.2, BHILWARA
<b>BIKANER JUDGESHIP</b>		
11.	INDIRA BANERA ACJ(JD)-JM NO.2, BIKANER	SPL.JM (N.I. ACT CASES) COURT NO.2, BIKANER
<b>BUNDI JUDGESHIP</b>		
12.	HARI RAMJAT DJ, BUNDI	SPL.JUDGE, SC/ST CASES COURT, BUNDI
<b>CHITTORGARH JUDGESHIP</b>		
13.	BHANWAR LAL BUGALIYA ADJ NO.1, CHITTORGARH	ADJ NO.3, CHITTORGARH
14.	RAJEEV CHOUDHARY ACJ(SD)-ACJM NO.1, NIMBAHERA	ACJ(SD)-ACJM NO.2, NIMBAHERA (CHITTORGARH)
<b>DAUSA JUDGESHIP</b>		
15.	SHWETA SHARMA-II CJ(JD)-JM, SIKRAI (DAUSA)	CJ(SD)-ACJM, SIKRAI (DAUSA)
<b>DUNGARPUR JUDGESHIP</b>		
16.	LAXMIKANT VAISHNAVA NYAYADHIKARI, GRAM NYAYALAYA, BICHCHHIWARA (DUNGARPUR)	ACJ(JD)-JM, DUNGARPUR
<b>DHOLPUR JUDGESHIP</b>		
17.	SEEMA JAIN ADJ, DHOLPUR	SPL.JUDGE, SC/ST CASES COURT, DHOLPUR

*Yas*

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S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
18.	SALEEM BADAR ACJM, DHOLPUR	ACJ(JD)-JM NO.3, DHOLPUR
	<b>GANGANAGAR JUDGESHIP</b>	
19.	GOVERDHAN BARDHAR DJ, GANGANAGAR	SPL.COURT,ACD CASES, SRIGANGANAGAR
20.	YOGESH SHARMA ACJM NO.1, GANGANAGAR	SPL.JM (N.I. ACT CASES) COURT NO.2, GANGANAGAR
	<b>HANUMANGARH JUDGESHIP</b>	
21.	SUNIL KUMAR YADAV ACJM, BHADRA (HANUMANGARH)	CJ(JD)-JM, BHADRA (HANUMANGARH)
	<b>JAIPUR METROPOLITAN JUDGESHIP</b>	
22.	KAILASH CHAND MEENA JUDGE, SPL.COURT, COMMUNAL RIOTS, JAIPURCITY	SPL.COURT, ACD CASES NO.2, JAIPUR METROPOLITAN
23.	ARTI BHARDWAJ ACMM NO.1, JAIPUR METROPOLITAN	ACJ(SD)-ACMM NO.16, JAIPUR METROPOLITAN
24.	TIRUPATI KUMAR GUPTA ACMM NO.5, JAIPUR METROPOLITAN	ACJ(SD)-ACMM NO.17, JAIPUR METROPOLITAN
25.	PRADEEP KUMAR MODI ACMM NO.9, JAIPUR METROPOLITAN	ACJ(SD)-ACMM NO.18, JAIPUR METROPOLITAN
26.	ANIL KAUSHIK ACMM (COMMUNAL RIOTS CASES), JAIPUR METROPOLITAN	ACJ(SD)-ACMM NO.19, JAIPUR METROPOLITAN
27.	VANDANA RATHORE ACMM NO.12, JAIPUR METROPOLITAN	ACJ(SD)-ACMM NO.20, JAIPUR METROPOLITAN
28.	PAWAN KUMAR SINGHAL ACMM NO.3, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.1 JAIPUR METROPOLITAN
29.	SHIV PRASAD TAMBOLI ACMM NO.2, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.2 JAIPUR METROPOLITAN
30.	SURESH PRAKASH BHATT ACMM NO.4, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.3 JAIPUR METROPOLITAN
31.	ANIL KUMAR SHARMA ACMM NO.6, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.4 JAIPUR METROPOLITAN
32.	SHAHABUDDIN ACMM NO.7, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.5 JAIPUR METROPOLITAN
33.	SATISH CHANDRA GODARA ACMM NO.8, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.6 JAIPUR METROPOLITAN
34.	RAJENDRA KUMAR SAINI ACMM NO.10, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.7 JAIPUR METROPOLITAN
35.	ROOP CHAND SUTHAR ACMM NO.11, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.8 JAIPUR METROPOLITAN
36.	BALWANT SINGH BHARI ACJ(JD)-MM NO.26, JAIPUR METROPOLITAN (SANGANER)	SPL.JM(N.I. ACT CASES)COURT NO.9 JAIPUR METROPOLITAN
37.	PURSHOTTAM LAL SAINI ACJ(JD)-MM NO.27, JAIPUR METROPOLITAN (MOBILE NO.1)	SPL.JM(N.I. ACT CASES)COURT NO.10 JAIPUR METROPOLITAN
38.	SANDEEP ANAND ACJ(JD)-MM NO.28, JAIPUR METROPOLITAN (MOBILE NO.4)	SPL.JM(N.I. ACT CASES)COURT NO.11 JAIPUR METROPOLITAN
39.	RAJPAL SINGH ACJ(JD)-MM NO.29, JAIPUR METROPOLITAN (MOBILE NO.3)	SPL.JM(N.I. ACT CASES)COURT NO.12 JAIPUR METROPOLITAN
40.	PRASHANT AGARWAL CJ(JD)-MM (EAST), JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.13 JAIPUR METROPOLITAN
41.	VAMITA SINGH ACJ(JD)-MM(EAST), JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.14 JAIPUR METROPOLITAN
42.	RAVIBALA SINGH ACJ(JD)-MM NO.5, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.15 JAIPUR METROPOLITAN
43.	RAVIKANT JINDAL ACJ(JD)-MM NO.10, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.16 JAIPUR METROPOLITAN

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S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
44.	AMBIKA SONI ACJ(JD)-MM NO.13, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.17 JAIPUR METROPOLITAN
45.	ANITA TAILOR ACJ(JD)-MM NO.16, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.18 JAIPUR METROPOLITAN
46.	PRAMOD KUMAR SHARMA ACJ(JD)-MM NO.17, JAIPUR METROPOLITAN	SPL.JM(N.I. ACT CASES)COURT NO.19 JAIPUR METROPOLITAN
	<b>JAIPUR DISTTT. JUDGESHIP</b>	
47.	ZAMIR HUSSAIN SAYED ACJM, CHOMU	CJ(JD)-JM, CHOMU (JAIPUR DISTRICT)
48.	ZAMIR HUSSAIN SAYED ACJM, CHOMU	ACJ(JD)-JM, CHOMU (JAIPUR DISTRICT)
	<b>JHUNJHUNU JUDGESHIP</b>	
49.	GAJENDRA SINGH TENGURIA CJ(JD)-JM, UDAIPURWATI (JHUNJHUNU)	CJ(SD)-ACJM, UDAIPURWATI (JHUNJHUNU)
50.	LALIT DABI CJ(JD)-JM, JHUNJHUNU	CJ(JD)-JM, BUHANA (JHUNJHUNU)
	<b>JODHPUR JUDGESHIP</b>	
51.	KULDEEP SHARMA ACJ(JD)-MM NO.1, JODHPUR METROPOLITAN	SPL.JM(N.I. ACT CASES) COURT NO.2, JODHPUR METROPOLITAN
	<b>KARALI JUDGESHIP</b>	
52.	SHIV CHARAN BHUSHAN ADJ NO.1, HINDAUN	ADJ NO.2, HINDAUN CITY (KARALI)
53.	SURENDRA MOHAN SHARMA DJ, KARALI	SPL.JUDGE, SC/ST CASES COURT, KARALI
	<b>KOTA JUDGESHIP</b>	
54.	SANJAY KUMAR BHATNAGAR ACJM NO.2, KOTA	ACJ(SD)-ACJM NO.7, KOTA
	<b>PALI JUDGESHIP</b>	
55.	MAHESH KUMAR CJ(JD)-JM, DESURI (PALI)	CJ(JD)-JM, SADRI (PALI)
	<b>RAJSAMAND JUDGESHIP</b>	
56.	RAVINDRA KUMAR JOSHI ADJ, NATHDWARA	ADJ, RAJSAMAND
	<b>SAWAIMADHOPUR JUDGESHIP</b>	
57.	RAMA KANT SHARMA ACJM, GANGAPURCITY (SAWAIMADHPUR)	ACJ(JD)-JM NO.1, GANGAPURCITY
58.	RAMA KANT SHARMA ACJM, GANGAPURCITY (SAWAIMADHPUR)	ACJ(JD)-JM NO.2, GANGAPURCITY
	<b>SIKAR JUDGESHIP</b>	
59.	RANJANA ACJM, FATEHPUR (SIKAR)	CJ(JD)-JM, FATEHPUR (SIKAR)
	<b>SIROHI JUDGESHIP</b>	
60.	DR.BRIJ MOHAN BANSAL DJ, SIROHI	SPL.JUDGE, SC/ST CASES COURT, SIROHI
	<b>TONK JUDGESHIP</b>	
61.	MAHENDRA K. SINGH SOLANKI CJ(JD)-JM, DEOLI (TONK)	ACJ(JD)-JM, DEOLI (TONK)
62.	KAILASH CHAND GUPTA ACJM, UNIARA (TONK)	CJ(JD)-JM, UNIARA (TONK)

**NOTE :-**

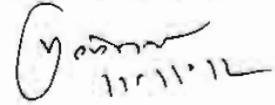
1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.

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2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,



**REGISTRAR GENERAL**

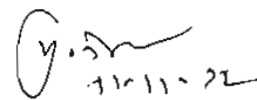
**No.Estt.b2(v)1/2012/17879**

**Date : 11.11.2012**

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges.
12. **Concerned Officers/Courts/Treasury Officers.**
13. P.S. to **All Hon'ble Judges** at Jodhpur.
14. A.O.J., **Classification Section (Website)**, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/  
RJS Leave/Jr.Actt./Building Cell.



**REGISTRAR GENERAL**